

**National Company Law Tribunal**

**Allahabad Bench**

CP NO. 167/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: M/s. Hipad Technology India Pvt Ltd vs. ROC

SECTION OF THE COMPANIES ACT/I & B CODE: 7(7) of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Aurbind Kumar Srivastava	Advocate	Petitioner	A.K. Srivastava
2.				

**CP NO.167/ALD/2017**

Sh. A.K. Srivastava, Advocate for the petitioner company. The present case is filed U/s 7(7) of the Companies Act, 2013. The petitioner is directed to serve a copy of the present petition alongwith copy of this order to the Central Government through the O/o RD(NR) as well as to the ROC, Kanpur through Central Government Standing Counsel.

The case is fixed for filing reply from the Central Government. The matter to be listed on 8<sup>th</sup> February, 2018.

— Sd —

**Dated:21.12.2017**

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

**H.P. Chaturvedi,  
Member (Judicial)**